GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4416
ANSWERED ON:22.04.2010
PENDING CASES IN SUPREME COURT
Biju Shri P. K.;Pakkirappa Shri S.;Reddy Shri Anantha Venkatarami

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases filed in the Supreme Court in the year 2009;
- (b) the number of cases pending in the Supreme Court till date;
- (c) the average number of cases heard by Supreme Court every year; and
- (d) the steps taken for expeditious disposal of cases?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): 77,151 cases were filed in the Supreme Court in the year 2009.
- (b): 54,864 cases were pending in the Supreme Court as on 1.4.2010.
- (c): The Registry of the Supreme Court has informed that it does not compile data relating to average number of cases heard by the Court every year. However, information relating to the institution and disposal for the last three years is furnished below:

Year Institution Disposal

Admission Regular Total Admission Regular Total matters matters matters matters

2007 62281 6822 69103 56682 5275 61957

2008 63346 7006 70352 61219 6240 67459

2009 69171 7980 77151 64282 6897 71179

(d): A statement indicating the steps taken by the Supreme Court to reduce the backlog of pending cases is enclosed as Annexure.